

99, the rates of concession have been enhanced on an ad hoc basis pending decision on the recommendations of Bureau of Industrial Costs and Prices.

(b) It is difficult to give an estimation of the additional annual expenditure and increase in the Budget deficit in the absence of final rates of concession.

(c) The Phosphatic and Potassic fertilizers are decontrolled and their availability is governed by the market forces of demand and supply operating within the parameters of the Concession Scheme. During Rabi 1998-99, the Government has extended assistance by according priority in berthing of DAP and MOP vessels at ports and in their evacuation on priority by rail from both the ports and the plants.

(d) Unlike in the case of urea, no formal assessment of the demand of decontrolled fertilizers is made by Government of India. However, the demand of Di Ammonium Phosphate (DAP) and Muriate of Potash (MOP), as projected by the States for the current Rabi season and the State-wise availability from 1st October, 1998 till 15th November, 1998 are given in the enclosed Statement.

Statement

Demand and Availability (upto 15.11.1998) of Di-Ammonium Phosphate (D.A.P.) and Muriate of Potash (MOP) during Rabi 1998-99

(Figures in 000 Mts.)

Sl No.	State	D.A.P.		M.O.P.	
		Total Reqmt. during Rabi 98-99	Availability as on 15.11.98	Total Reqmt. during Rabi 98-99	Availability As on 15.11.98
1	2	3	4	5	6
1.	Andhra Pradesh	300.00	78.00 (54.00)	75.00	31.42 (21.00)
2.	Karnataka	75.00	29.00 (15.00)	85.00	29.32 (21.00)
3.	Tamil Nadu	110.00	65.00 (40.00)	175.00	74.37 (70.00)
4.	Gujarat	260.00	125.00 (95.00)	51.00	17.36 (15.00)
5.	Madhya Pradesh	330.00	104.00 (207.00)	23.00	12.31 (14.50)
6.	Maharashtra	150.00	43.00 (45.00)	100.00	10.20 (30.00)
7.	Rajasthan	200.00	89.00 (115.00)	4.00	0.93 (1.00)
8.	Haryana	270.00	130.00 (165.00)	3.00	2.53 (0.60)

1	2	3	4	5	6
9.	Punjab	370.00	300.00 (200.00)	12.00	18.42 (5.50)
10.	Uttar Pradesh	600.00	353.00 (270.00)	90.00	53.35 (41.00)
11.	Bihar	180.00	110.00 (80.00)	70.00	30.30 (40.00)
12.	Orissa	20.00	14.00 (3.00)	22.00	8.72 (3.40)
13.	West Bengal	200.00	89.00 (60.00)	160.00	28.89 (32.50)
14.	Assam +NE States	30.22	4.00 (19.00)	42.43	4.73 (19.50)
15.	Other Small States	40.96	11.00 (12.00)	75.73	11.06 (23.00)
Total		3136.18	1544.00 (1376.00)	988.16	333.91 (338.00)

Figures in bracket shows requirement projected by the States.

[English]

Use of NCR by Militants

411. SHRI BALASAHEB VIKHE PATIL : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned "Militants using NCR to lie low between strikes" appearing in "The Times of India" dated October 9, 1998;

(b) if so, the facts thereof and the action taken by the Government in this regard;

(c) whether the forces engaged in anti-militancy operations hardly follow the trail of the suspects relentlessly and it is easy for ultras to sneak through checkpoints as border policing is a mere formality; and

(d) if so, the steps taken by the Government to ensure better co-operation of police of Delhi, Punjab, Jammu & Kashmir, Uttar Pradesh, Haryana, Himachal Pradesh and Rajasthan?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) Yes, Sir.

(b) Delhi police had arrested militants from Ghaziabad who had indulged in terrorist activities in Delhi. The interrogation of arrested militants had re-

vealed that they had bases in NOIDA, Pilkhawa, Ghaziabad (Uttar Pradesh) and Gurgaon.

(c) All efforts are made by Delhi Police to follow the trail of suspects but sometimes it happens that due to non-availability of specific information/intelligence, the suspects are able to sneak into Delhi.

(d) Periodic meetings are held amongst these states to share intelligence, discuss action-plans and to ensure around coordinated effort. Such meetings are held at the Broad Based Coordination Committee (BBSC), Nodal Groups and Inter-State Coordination meetings.

The Union Home Ministers convened a meeting of the Chief Ministers of Delhi, Punjab, Jammu & Kashmir, Uttar Pradesh, Himachal Pradesh, Haryana and Rajasthan on 14.10.1998. The meeting, among others, recommended setting up a Special Task Force to evolve and implement an Action Plan to identify and tackle the problems being created by terrorists and criminal gangs for coordinated operations against Inter-State criminals, greater coordination of intelligence and strategy, amending of old laws for effective countering of strategies adopted by criminals, and strengthening of State police forces etc.

[Translation]

National Family Welfare Programme

412. SHRI ADITYANATH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have evaluated the work done under National Family Welfare Programme during the Eighth Five-year plan;

(b) if so, the details thereof; and

(c) the details of funds proposed to be allocated for the programme during the Ninth Five Year Plan, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI):

(a) and (b) Yes, Sir. The Eighth Five Year Plan goal of crude birth rate of 26 was achieved by all States except the States of Assam, Bihar, Haryana, Madhya Pradesh, Rajasthan and Uttar Pradesh as per the estimates for the year 1996 of Sample Registration System (SRS) by Registrar General of India. The goal of Infant Mortality Rate of 70 for the Eighth Five Year Plan was achieved by all States except the States of Assam (74), Bihar (71), Madhya Pradesh (97), Orissa (96), Rajasthan (85) and Uttar Pradesh (85) as per SRS 96.

(c) Ninth Plan outlay for the Family Welfare Programme has been placed tentatively at Rs. 11016.78 crores by Planning Commission. Resources under Family Welfare Programmes are not allocated statewide as such, they are used for programme implementation in individual States on the basis of progress in implementation of programme there.

[English]

Setting of Fertilizer Plant

413. SHRI RANJIB BISWAL : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the number of fertiliser plants being set up in the public as well as private sector in different States;

(b) the capacity of each of plant and the kind of fertilizer to be produced from those plants;

(c) the progress made in the establishment of those plants;

(d) the time by which year/date these plants are likely to start commercial production?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL): (a) to (d) A statement indicating the details of major fertilizer projects being set up in the public/private sector in different States of the country is enclosed.

Statement

Details of major fertilizer projects under implementation

Sl. No.	Name of the Project Location and Company/Cooperative	Estimated Capital Cost (Rs. crore)	Production envisaged Product Capacity (In Lakh MTPA)	Zero date	Approved/ original date of commissioning	Present Status
1	2	3	4	5	6	7
A PROJECTS UNDER IMPLEMENTATION						
01.	Expansion Project of Chambal Fertilizers & Chemicals Ltd. Gadepan (Phase-II) Rajasthan	1256.00	Urea 7.75	25.12.96	31.12.99	Likely to be commissioned by 31.12.99